IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/145/ND/2017

IN THE MATTER OF:

M/s. Pasona India (P) Limited

... PETITIONER

SECTION:

Under Section 441 (220)

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

. .

ORDER

None appears for the petitioner.

List on 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit